

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520

CP No. - 112/241/242/PB/2022

IN THE MATTER OF:

Pradeep Kumar Aggarwal & Ors.

....Applicant

Vs.

Speng Engineering Pvt. Ltd. & Anr.

.....Respondent

SECTION

U/s 241-242

Order delivered on 01.12.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Hitesh Sachar Advocate

ORDER

With the consent of both the parties, post this matter on **13.01.2023**.

-sd-

**(RAHUL BHATNAGAR)
MEMBER (T)**

-sd-

**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**